

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NO.1 IN

Petition(s) for Special Leave to Appeal (Civil) No(s).32757/2009

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS.

Respondent(s)

(Appln. for impleadment with office report)

Date: 15/04/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
(IN CHAMBERS)

For Petitioner(s) Mr. Muneesh Malhotra, Adv.
Mr. A. Mishra, Adv.
Mr. Rajesh Srivastava, Adv.

For Respondent(s) Mr. Ajay Sharma, Adv.

Mr. A.P. Sahay, Adv.
Mr. Himanshu Shekhar, Adv.
Mr. Sandeep Nagora, Adv.

UPON hearing counsel the Court made the following
O R D E R

Perused the office report.

A reminder be sent to the Sub Divisional Magistrate,
Gautam Budh Nagar, District Ghaziabad by fax to remit the
record in terms of this Court's order dated 04.03.2011.

It should be indicated in the communication that if
the concerned officer fails to comply with this direction,
the Court will take adverse view of the lapse on his part.

List the case after three weeks.

(Rama Chopra)
P.A.

(Veena Khera)
Court Master